NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

TION NUMBER

PETITION NUMBER

: CP/58/2017

NAME OF THE PETITIONER(S)

: H.S. RAMESH KUMAR SURANA & 1

NAME OF THE RESPONDENT(S)

: ANUSH SHARES & SECURITIES PVT LTD

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

RRAHMEN BANT

RAMESH SURANHA

PRAHID COD BLIDE

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Aashish Jain Weren For Sulana 1500ara Coursel pe 2-6

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ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter and provided a copy of the same to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request. Put up on 05.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

-sdr

bc